

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4131  
TO BE ANSWERED ON 19<sup>TH</sup> MARCH, 2021**

**NMR TESTS TO DETECT ADULTERATION IN HONEY**

**4131. SHRI LALLU SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether FSSAI regulation does not make it mandatory to conduct Nuclear Magnetic Resonance (NMR) tests to detect Adulteration in Honey; and
- (b) if so, the details thereof and the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): Food Safety and Standards Authority of India (FSSAI) has informed that it hasnot made it mandatory in regulations to conduct Nuclear Magnetic Resonance (NMR) tests to detect Adulteration in Honey.
- (b): NMR allows rapid, but database driven, detection and quantification of various chemical compounds, especially for authenticating the origin of a sample of honey and no such database exists at present for Indian honey. Further, most food regulations in World have not mandated NMR as a test method for honey.